SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I associate myself with the issue raised by the hon. friend.

श्री दिग्विजय सिंह (मध्य प्रदेश)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने आपको इससे सम्बद्ध करता हूं।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने आपको इससे सम्बद्ध करती हूं।

श्री अली अनवर अंसारी (बिहार)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने आपको इससे सम्बद्ध करता हूं।

श्री बी. के हरिप्रसाद (कर्णाटक)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने आपको इससे सम्बद्ध करता हूं।

श्री जयराम रमेश (आन्ध्र प्रदेश)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने आपको इससे सम्बद्ध करता हूं।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SANTIUSE KUJUR (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Prof. Jogen Chowdhury.

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on your instructions, the MoS Home wants to lay a statement.

MR. DEPUTY CHAIRMAN: After Prof. Jogen Chowdhury. Do you want to lay the statement which I had asked for it? There is no time to make the statement, you can lay it, after Prof. Jogen Chowdhury.

Use of arms in the Ram Navami procession by BJP in West Bengal

PROF. JOGEN CHOWDHURY (West Bengal): Sir, this is a very serious issue. During Ram Navami celebrations in West Bengal what happened is unthinkable and

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with Permission

undesirable. Young boys and girls were walking with arms and swords in the processions organized by the * in various localities of West Bengal.

MR. DEPUTY CHAIRMAN: No; you can't mention the name of the party and make allegations. Do not name it. You can say, 'a party'. The name is expunged. ...(Interruptions)...

श्रीमती रेणुका चौधरी (आन्ध्र प्रदेश)ः आप रूलिंग पार्टी बोल दीजिए। ...(व्यवधान)...

PROF. JOGEN CHOWDHURY: The ruling party...

MR. DEPUTY CHAIRMAN: You can say 'party', don't take the name.

PROF. JOGEN CHOWDHURY: It is dangerous. While we are yet to give proper education to our children, we are training them how to handle arms. The culture of Bengal of Rabindranath Tagore, Shri Chaitanya or Shri Ramakrishna does not preach such hostility towards anybody. What is this culture of arms such a party is inflicting in Bengal and India, instead of peace, tolerance, love and friendship, and instead of flowers, swords and arms, on the auspicious day of Ram Navami? Such an act is similar to brainwashing of young children by Talibans. It is dangerous if such culture becomes a practice. It will bring unforeseen disaster to our society and country. Such a thing cannot be encouraged for the sake of politics and power. It should be stopped at once. It will not even help the instigator, as the people of Bengal do not support such act. My earnest appeal to the Government of India is to look into this matter before it goes beyond control. The hon. Chief Minister of West Bengal has already expressed her strong condemnation against such act of politics of arms and violence.

Finally, I appeal to all that none should bring Lord Ram in petty politics. राम का नाम बदनाम न करो।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the mention made by the hon. Member.

SHRI SUKHENDU SHEKAR ROY (West Bengal): Sir, I too associate myself with the mention made by the hon. Member.

श्रीमती जया बच्चन (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करती हूँ।

श्रीमती कहकशां परवीन (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करती हूँ।

श्री सूरेन्द्र सिंह नागर (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

^{*}Expunged as ordered by the Chair.

Statement by

श्री अली अनवर अंसारी (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

SHRI VIVEK GUPTA (West Bengal): Sir, too I associate myself with the mention made by the hon. Member.

STATEMENT BY MINISTER — Contd.

The incident of killing of a dairy farmer in Rajasthan

MR. DEPUTY CHAIRMAN: Mr. Rijiju, you may lay the Statement as I had asked for the report. There is no time to read it. You may lay it.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, on 01.04.2017 at about 6:30 p.m., information was received in Police Station, Bahrod, that certain cows and calf were being transported to smuggle in three canters and one pick up jeep. 11 persons were detained and further investigation was initiated and an FIR was lodged under Rajasthan Bovine Animal Act.

Subsequently, the Police Station Bahrod at 07:00 PM also received a complaint that some people stopped two pick up vans in which there were cows and there was altercation between two groups of people. On reaching the spot, the SHO found that there were about 200 people who have gathered there. There was altercation between the people in which 5 people got injured and were admitted to Kailash Hospital. FIR No. 255/17 under sections 308, 143, 323, 341, 427 and 379 of IPC was lodged. Subsequently, one of the persons, namely Md. Pehlu Khan, aged 55, succumbed to his injuries and thereafter Section 302 was also added to the FIR.

Till the latest report, five people have been arrested, namely,

- (i) Vipin Yadav S/o Sanjay Yadav, age 19
- (ii) Ravinder Kumar S/o Shri Jaipal, age 29
- (iii) Kalu Ram S/o Dev Karan, age 44
- (iv) Dayanand S/o Hazari Lal
- (v) Neeraj Kumar S/o Ashok Kumar.

A team of Police Officials has been constituted to nab the remaining absconding accused and ₹ 5,000/- has been announced as reward for informers.

Further investigation in the matter is continuing.